

DIVISION BENCH
COURT - II

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/26(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	MINIONS VENTURES PRIVATE LIMITED VS BATA INDIA LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Snehashis Sen, Advocate] For the Operational Creditor

Ms. Labanyasree Sinha, Advocate] For the CD

Ms. S. Bhattacharya, Advocate

Ms. Swastika Sengupta, Advocate

ORDER

1. Due to paucity of time, this matter could not be taken for hearing today.
2. List this matter **on 02.07.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**